NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 31/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

| Name | of the Company | Bijay Kumar Jaiswal & C | ors -Vs- Shree Valley Realtors | Pvt Ltd & Ors. |
|---------------|--|-------------------------|--------------------------------|---------------------|
| Under Section | | 241/242 | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |

Sunil Kumer Pupta, Adv. Respondents
Amitath Ray, Adv Pehinoner
Mainak Bose, Adv "1

Deeprath Roydsrodhary, Adv "1

April James Res 04

ORDER

- Ld. Counsel for the petitioner as also Ld. Counsel for the respondent is present.
- Ld. Counsel appearing for the petitioner prays for time to file written submission. Prayer is allowed. Written submission be filed with a copy in advance to the opposite side within seven days.

List on 05.03.2018.

Sd

(Jinan K.R.) Member (Judicial) (V.P. Singh) Member (Judicial)